

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 413**

**IA/231/ND/2023 IA/5626/ND/2020 IA/1237/ND/2022**  
**IA/5202/ND/2022 IN IB/1265/ND/2019**

**IN THE MATTER OF:**

Autonix Lighting Industries Pvt Ltd	...	Applicant
Versus		
Moser Baer Electronics Ltd	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 13.03.2023**

**Coram:**

**MR. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Swarnsнду Chatterjee, Ms. Deepakshi Garg, Ms. Megha Sana, Advs.
For the Liquidator	: Mr. KanishkKhetan, Mr. Hemant Sharma, Advs.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**12.04.2023.**

**Sd/-**  
**Court Officer**